

OA 712/88

(A)
S.M.

23/2/95

Hon. Mr. S. Das Gupta, A.M.
Hon. Mr. T.L. Verma, J.M.

None for the applicant. There is no request for adjournment. On the earlier occasion also none appeared on behalf of the applicant. It appears that the applicant has lost his interest in pursuing this matter. The case is, therefore, dismissed in default.

Sh
J.M.

W.C
A.M.

/m.m./